O.I.H.

GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 5380 ANSWERED ON 05/04/2022

ROADS BUILT UNDER PMGSY

5380. SHRI ARUN KUMAR SAGAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the roads built and to be built under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country especially in backward and scheduled caste dominated areas;
- (b) whether all the roads have been/are being constructed as per prescribed standards; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) Rural Roads is a State subject. Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+in plain areas and 250+ in North-Eastern States, Himalayan States, Himalayan Union Territories, certain other specified areas as per 2001 census) in the core network for uplifting the socio-economic condition of the rural population. The mandate of PMGSY has been subsequently widened to include new interventions. PMGSY-II was launched in the year 2013, with a target to upgrade 50,000 Kms of the existing rural road network. Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) was launched in the year 2016 for construction/upgradation of strategically important roads chosen in the 44 worst affected LWE districts and adjoining districts in the 9 States. PMGSY-III was launched in the year 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals.

All the projects under Pradhan Mantri Gram Sadak Yojna-I (PMGSY-I) and PMGSY-II have already been sanctioned to the States/UTs. Under RCPLWEA, 10,901 Km road has been sanctioned. Further, clarification has been sought from states with regard to additional proposals submitted by the states of Bihar, Chhattisgarh, Jharkhand, Maharashtra and Telangana under RCPLWEA. Under PMGSY-III, against allocated target of 1,25,000 Km, the Ministry has so far sanctioned 81,921 Km. The status of implementation of PMGSY-I, II, III and RCPLWEA is given below:-

Name of vertical	Sanctioned	Completed	Balance*
PMGSY-I	6,45,478	6,14,806	15,579
PMGSY-II	49,885	46,825	2,590
RCPLWEA	10,901	5,604	5,260
PMGSY-III	81,921	33,945	47,768
Total	7,88,185	7,01,180	71,197

^{*}Balance road length is less than the difference of sanctioned and completed length due to the reasons that some projects were completed with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.

The State wise details of road length sanctioned, completed and balance for completion is given in **Annexure.** The district wise details of status of projects sanctioned under PMGSY in all the districts including backward and scheduled caste dominated districts can be assessed at omms.nic.in->Progress Monitoring ->State MPR Abstract Report.

(b) & (c) Rural roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) are constructed as per the technical specifications and geometric design standards given in the Ministry of Rural Development Specifications for Rural Roads, Rural Roads Manual of the Indian Roads Congress (IRC) (IRC-SP:20) and also, where required, the Hill Road Manual (IRC:SP:48) and other relevant IRC Codes & Manuals.

There is a three-tiered Quality Control mechanism for ensuring construction of quality road works and durability of road assets under PMGSY. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and final stage of construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed by the Ministry for random inspection of road and bridge works to monitor quality and also to provide guidance to the field functionaries.

Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 5380 for 05.04.2022

State-wise details of road length sanctioned, completed and balance under PMGSY (Road length in Km)

(Road length in				
State Name	Road Length	Road Length	Balance Road	
		*	Length*	
			154	
	·		2,206	
			2,472	
Assam			941	
Bihar	60,738	55,856	3,015	
			2,308	
Goa	156	155	0	
Gujarat	15,731	13,769	1,814	
Haryana	8,111	7,150	917	
Himachal Pradesh	21,859	19,518	2,047	
Jammu and Kashmir	19,078	16,971	1,848	
Jharkhand	30,518	27,022	2,872	
Karnataka	24,002	21,654	2,302	
Kerala	4,577	3,769	776	
Ladakh	1,207	890	301	
Madhya Pradesh	92,649	84,385	5,196	
Maharashtra	30,947	26,788	3,563	
Manipur	11,673	9,369	2,297	
Meghalaya	4,755	3,711	1,039	
Mizoram	4,483	4,042	427	
Nagaland	4,382	4,036	346	
Odisha	74,758	64,928	7,438	
Pondicherry	106	0	106	
Punjab	10,364	8,424	1,903	
Rajasthan	75,332	72,288	725	
Sikkim	4,915	4,322	539	
Tamilnadu	,		2,110	
Telangana	14,230	11,573	2,388	
Tripura	5,240	4,695	376	
Uttar Pradesh	77,257	59,790	16,425	
Uttarakhand	20,283	18,256	1,858	
West Bengal	37,087	36,294	488	
Total	7,88,185	7,01,180	71,197	
	Andaman And Nicobar Andhra Pradesh Arunachal Pradesh Assam Bihar Chhattisgarh Goa Gujarat Haryana Himachal Pradesh Jammu and Kashmir Jharkhand Karnataka Kerala Ladakh Madhya Pradesh Manipur Meghalaya Mizoram Nagaland Odisha Pondicherry Punjab Rajasthan Sikkim Tamilnadu Telangana Tripura Uttar Pradesh Uttarakhand West Bengal	Andaman And Nicobar 200 Andhra Pradesh 18,973 Arunachal Pradesh 14,387 Assam 31,471 Bihar 60,738 Chhattisgarh 45,003 Goa 156 Gujarat 15,731 Haryana 8,111 Himachal Pradesh 21,859 Jammu and Kashmir 19,078 Jharkhand 30,518 Karnataka 24,002 Kerala 4,577 Ladakh 1,207 Madhya Pradesh 92,649 Maharashtra 30,947 Manipur 11,673 Meghalaya 4,755 Mizoram 4,483 Nagaland 4,382 Odisha 74,758 Pondicherry 106 Punjab 10,364 Rajasthan 75,332 Sikkim 4,915 Tamilnadu 23,711 Telangana 14,230 Tripura 5,240	State Name Road Length Sanctioned Road Length Completed Andaman And Nicobar Andhra Pradesh 18,973 16,265 Arunachal Pradesh 14,387 11,903 Assam 31,471 30,391 Bihar 60,738 55,856 Chhattisgarh 45,003 41,490 Goa 156 155 Gujarat 15,731 13,769 Haryana 8,111 7,150 Himachal Pradesh 21,859 19,518 Jammu and Kashmir 19,078 16,971 Jharkhand 30,518 27,022 Karnataka 24,002 21,654 Kerala 4,577 3,769 Ladakh 1,207 890 Madhya Pradesh 92,649 84,385 Manipur 11,673 9,369 Meghalaya 4,755 3,711 Mizoram 4,483 4,042 Nagaland 4,382 4,036 Odisha 74,758 64,928 Pondicherry	

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